

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No204
CP(IB)/212(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sri Bajrang Wind Park Developers Through Its authorized
Balachandar V Nadar
V/s
Inox Wind Infrastructure Services Limited

.....Applicant

.....Respondent

Order delivered on 14/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Ankita Sharma, Adv.
For the Respondent : Mr. Navin Pahwa, Sr. Adv. a/w. Mr. Pratik Thakkar, Adv.

ORDER

Learned Counsel for the Operational Creditor appeared. Learned Counsel for the Corporate Debtor appeared.

Pleadings are complete.

List for hearing on 18.04.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**